

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 263 of 2013 &
I.A. No. 353 of 2013
&
Appeal No. 293 of 2013 &
I.A. No. 390 of 2013

Dated : 21st January, 2014

Bhaskar Shrachi Alloys Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

The court has not assembled today.

Post the matter on **24/02/2014.**

Court Master